

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 19<sup>th</sup> January, 2023

**NO. HC.VII-84/2020/584/A ###** In partial modification of this Registry's earlier Notification **NO. HC.VII-84/2020/460/A** dated 10-01-2023, it is hereby informed that the online "***Sensitization Training Programme***" for the **Grade- I** Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh will now be held on **11-02-2023** from **03:30 p.m.** to **04:30 p.m.** instead of **10:00 a.m.** to **11:30 a.m.** through virtual mode.

The other conditions of the Training will remain as same as it was earlier notified.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84/2020/585-607/A**

**Dated: 19-01-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
6. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar. Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform all the Grade-I Judicial Officers of his State about this Notification).***

9. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Cachar, Silchar.

10. The Member, MACT Kamrup/Cachar/Kamrup (M) No. 1, No. 2 & No. 3/Nalbari/ Sonitpur/ Nagaon/ Goalpara/ Dhubri/ Barpeta.
11. The Presiding Officer, Labour Court, Dibrugarh/Kamrup (M).
12. The Special Judge-cum-Judge, Designated Court, Assam.
13. The Special Judge, Assam.
14. The Special Judge CBI & NIA, Guwahati, Assam.
15. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3, Guwahati, Assam.
16. The Principal Judge, Family Court, Kamrup (M) No. 1/ No. 2 & No. 3/ Nalbari/ Dhubri/ Barpeta/ Cachar, Silchar.
17. The District & Sessions Judge,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar, Silchar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara- Mankachar / West KarbiAnglong  
*(He/She is requested to inform all the Grade-I Judicial Officers under his/her control about this Notification).*
18. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
19. The Project Manager, Gauhati High Court, Guwahati.  
*(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).*
20. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind consideration.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar  
19.01.23  
**REGISTRAR (JUDICIAL)**